

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4577
ANSWERED ON:21.04.2015
TOLL FREE HELPLINES
Kher Smt. Kirron

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether all the State Governments have implemented all the advisories issued by the Government regarding implementation of toll free helpline for elderly; and

(b) if so, the details thereof and if not, the reasons therefor along with the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) and (b) The information regarding extent of implementation of the action points enumerated in the advisories issued by the Ministry of Home Affairs is not available centrally. As per the Seventh Schedule to the Constitution of India, "Police" and "Public Order" are State subjects and, as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crimes including crimes against senior citizens lies with the State Government / UT Administrations. However, the Union Government attaches highest priority to matters of security of its citizens and through various advisories to States/UTs reminds their constitutional duties in this regard.